

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

Subject:- Promotion of Section Officers to the posts of Chief Administrative Officer in the Subordinate Courts of J&K.

ORDER

No. 258 of 2023/PSY

Dated 09-03-2023

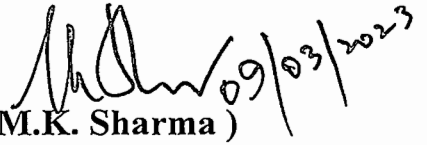
Sanction is hereby accorded to the promotion of the following Section Officers to the post of Chief Administrative Officer in the Pay Level-8 (47600-151100):

S. No.	Name & designation of the promote Officer	Effective date of promotion
1.	Sh. Mohd. Shafi Parray, Section Officer (Reader), in the Court of Pr. District & Sessions Judge, Srinagar	From the date of issuance of this Order
2.	Sh. Mohd. Yousuf Shah, Section Officer (Admn.), in the Court of Pr. District & Sessions Judge, Kupwara	From the date of issuance of this Order

Note:-

- 1) The above promotions are initially on officiating basis, and regularisation whereof shall be subject to successfully qualifying the written or oral examination as may be prescribed by Hon'ble the Chief Justice to assess the knowledge of the promotees on the domain subjects i.e. local laws and Civil Service Regulations.
- 2) Posting orders of the promotees shall be issued separately.

By Order of Hon'ble the Chief Justice.


(M.K. Sharma)

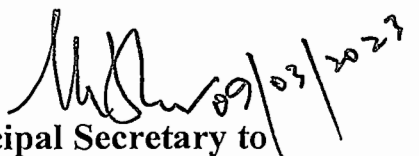
**Principal Secretary to
Hon'ble the Chief Justice**

No. 35-41/PSY-644

Dated: 09-03-2023

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Jammu
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
3. Pr. District & Sessions Judge, Srinagar/Kupwara
4. Chief Accounts Officer, High Court of J&K and Ladakh, Jammu
5. Chief Librarian, High Court of J&K and Ladakh Jammu/Srinagar for keeping record of the same.
7. Incharge NIC, High Court of J&K and Ladakh, Jammu for uploading the same on the High Court website.
8. Order File.


**Principal Secretary to
Hon'ble the Chief Justice**